

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,III Floor, Arera Hills

Date: 22th January, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 328/2014	Babulal Renwal Vs. State of Rajasthan through its chief secretary & 3 Ors.	Mr. Dharamvir Sharma Adv. Mr. Shivendu Joshi Adv.	
2.	Original Application No. 329/2014	Chetan Sharma Vs. Rajasthan State Pollution Control Board	Mr. Shantanoo saxena Adv. Mr. Pramod Shrivastava Adv.	
3.	Original Application No. 116/2013 (CZ) M.A. No. 627/14 M.A. No. 640, 641, 642/14 M.A. No. 681, 682 683/14 M.A. No. 711,712, 713/14 M.A. No. 35, 36 /15	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI)	
For compliance				
4.	Original Application No. 137/2014	Sahtruhan Lal Vs. Union of India & 7 Ors.	Mr. Sukhendra Singh, Adv. Mr. G.R. Sakal, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in